

जातियों के उम्मीदवारों की बकाया रिक्तियों की संख्या घट रही है और 'अ' और 'ब' बोर्ड' नहीं दिल्ली इस वर्ग की बकाया रिक्तियों को भरने के लिये जल्दी ही केवल अनुसूचित जन जातियों के उम्मीदवारों के वास्ते एक परीक्षा लेने पर विचार कर रहा है। सब स्टाफ संवर्ग के संबंध में अ०ज०/अ०ज०जा० के उम्मीदवारों की रिक्तियों के कि बकाया रहने का कारण यह है कि चौकीदारी के (वाच एन्ड वाड) पदों पर नियुक्ति के लिये ऐसे उम्मीदवार उपलब्ध नहीं हैं। अतः कानून और व्यवस्था की वर्तमान स्थिति का देखते हुए, इन अरक्षित पदों को अरक्षित पदों में परिवर्तित किया जा रहा है। समूह 'क' के अधिकारियों के संबंध में बकाया रिक्तियों काफ़ी घट गई हैं; किन्तु समूह 'ख' और 'घ' के अधिकारियों के संबंध में यह संख्या बढ़ रही है। समूह 'ख' के अधिकारियों के सम्बन्ध में इन बकाया रिक्तियों के बढ़ने का कारण यह है कि पात्रता मापदण्ड को पूरा करने वाले अधिकारी उपलब्ध नहीं हैं।

आयकर के बकाया हेतु फिल्म कलाकारों और उद्योगपतियों के विरुद्ध मुकदमे दायर करना

3782. श्री विरदाराम फुलवागिया : क्या वित्त मंत्री यह उताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उन फिल्म कलाकारों और उद्योगपतियों के विरुद्ध मुकदमे दायर करने का है जिनकी और आयकर बकाया है ; और

(ख) यदि हां, तो जिन व्यक्तियों के विरुद्ध आयकर की वसूली के लिए मुकदमे दायर किए जायेंगे उनका विवरण क्या है और उनके विरुद्ध आयकर की बकाया राशि का ब्यौरा क्या है?

वित्त मंत्रालय में राज्य मंत्री (श्री एस०एम० कृष्णा) : (क) और (ख) कर-निर्धारितियों के किसी भी वर्ग के बारे में ऐसी कोई सूचना एकत्र नहीं की जाती। अपेक्षित सूचना को एकत्र करने में अत्यधिक समय लगेगा जो कि उसमें लगने वाले समय और प्रयत्नों के अनुरूप नहीं होगा। तथापि, यदि किसी फिल्मी कलाकार/उद्योगपति विशेष के बारे में ऐसी कोई सूचना मांगी जाती है तो वह एकत्र करके माननीय सदस्य को उपलब्ध करायी जा सकती है।

Bills received for payment by the Chief Controller of Accounts Organisation

3783. SHRI MOOL CHAND DAGA : Will the Minister of SUPPLY be pleased to state :

(a) the total number of bills received for payment by the Chief Controller of Accounts Organisation of his Department during 1983-84;

(b) the number of the bills out of those which were cleared within (i) one month, (ii) three months, (iii) six months, (iv) twelve months, giving amount in each such group;

(c) the number of bills still pending giving reason for non-clearance; and

(d) the number of bills received from foreign countries for payment during 1983-84 and the average delay in such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The total number of suppliers' bills received during 1983-84 as 6,16,510.

(b) The extent orders provide for payment of bills within 15 days and those

involving over Rs. 1 lakh within one week. Hence information on receipt and disposal of bills is monitored with a view to check their disposal within the time schedule prescribed and Statistics maintained accordingly. The time and labour involved in collecting the information required will not be commensurate with the result achieved. Hence the information is furnished below in the manner in which data is maintained :-

i) Disposed of within a week	= 2,93,235
ii) Disposed of within 8 to 11 days.	= 1,63,918
iii) Disposed of within 12 to 20 days.	= 99,144
iv) Disposed of after 20 days.	= 58,181
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Total **	= 6,14,478

** This includes 11381 bills pertaining to the period prior to 1983-84

Total amount paid during =
Rs 2796.72 crores, 1983-84

(c) The number of Pending bills as on 31-3-84 was 13,413. The reasons for non-clearance of these bills are due to one or more of the following reasons :-

- i) recoveries advised by Purchasers,
- ii) recoveries advised by Indentor/Consignee,
- iii) for want of security deposit etc.
- iv) documents awaited from DGS & D/Indentors/Consignees.
- v) bills kept pending due to litigation.

(d) In cases of supplies received from foreign countries, the payments are made on the basis of Letters of Credits established through Reserve Bank/State Bank of India after issue of contracts. No bills of the foreign suppliers were paid directly in 1983-84 and hence the question of delay does not arise.

Regiments on Caste and Community Basis

3764. SHRI MOOL CHAND DAGA : Will the Minister of DEFENCE be pleased to state :

(a) Whether his attention has been drawn to an article captioned 'Bhartiya Sena-Dharamnirpeksh punargathan Avashyak' appeared in 'Rashtradoot', Jaipur of 14 July, 1984, and

(b) if so, the action being contemplated by Government in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) Yes, sir.

(b) Post-independence policy of the Government has been to broad-base recruitment. All new Units are being raised on all class basis.

Debt Problem Faced by Indian Banks Operating Abroad

3785. SHRI MOOL CHAND DAGA : Will the Minister of FINANCE be pleased to state :

(a) Whether certain Indian banks operating abroad are facing the biggest debt problem;

(b) if so, the names of countries in which those banks are located giving yearly figures of debt under dispute for the last three years;